

SLP(C)... 2782 OF 2003
ITEM No.5

Court No. 8

SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(Civil).CC.2782/2003
(From the judgement and order dated 16/09/2002 in CSA 469/01
of The HIGH COURT OF RAJASTHAN AT JAIPUR)

REGIONAL PROVIDENT FUND COMMNR.

Petitioner (s)

VERSUS

SARASVATI KANYA MAHA VIDHAYALAYA

Respondent (s)

(With IA.1-for c/d in filing SLP)
(With Office Report)

WITH
SLP(C)..CC..2818/2003,SLP(C)4832/2003

Date : 31/03/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s)Mr.Raju Ramachandran,ASG.Adv.
Mr. T.C.Sharma,Adv.
Mr. R.C.Verma,Adv.
Mr. Mukesh Verma,Adv.
Mr. Anil Katiyar,Adv.

Mr. B.V. Balaram Das,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice on applications for condonation of delay as well as on special leave petitions.

(SUMAN WADHWA)(MADHU SAXENA)
COURT MASTER COURT MASTER